

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) Ind- 3311/9/HDB/2017
NAME OF THE COMPANY	Metkore Aollys & Industries Limited
NAME OF THE PETITIONER(S)	Eastern Electrodes & Coke Private Limited
NAME OF THE RESPONDENT(S)	Metkore Aollys & Industries Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mr. Prasen	Adv	9951402522 prasen@quslegal.com	Prasen

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri G. Prasen, Learned Counsel for the Petitioner.

CP disposed of by separate orders.


Member (T)


Member (J)